

(SHRI H. K. L. BHAGAT) : (a) Government of Karnataka have mooted a proposal for establishing an Institute of Tourism and Hotel Management in Karnataka.

(b) The Government of Karnataka have however, been advised that there is already an existing Institute of Hotel Management at Bangalore and that Central Government would render any assistance to fit in the State Government's training requirements within the facilities available at this existing Institute and that it was not possible to give financial assistance at this stage for setting up yet another Institute in the State.

Appointment of Ombudsman in Nationalised Bank to Check Frauds

6492. SHRI V. S. KRISNA IYER : Will the Minister of FINANCE be pleased to state :

(a) whether there is any proposal to appoint an Ombudsman for nationalised banks to check frauds; and

(b) the agency available for the public at present to give complaint about frauds, misappropriation, etc. by banks ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) No, Sir.

(b) Members of the public can refer their complaints concerning frauds, misappropriation, etc. to the Chairman and other supervisory authorities of the bank concerned or to the Chief Vigilance Officer and other Vigilance Officers of the said bank. This is apart from the avenue available to the public under the criminal law.

Support of World Bank President to India's Case for more IDA Funds

6493. DR. B. L. SHAILESH :
SHRI K. PRADHANI :

Will the Minister of FINANCE be pleased to state :

(a) whether the World Bank President, Mr. A. W. Clausen, has since supported India's case for continuing substantial concessional assistance from the International Development Association (IDA) and called upon donor countries to strengthen this soft-lending affiliate of the bank; and

(b) if so, the outcome thereof in actual practice in the matter of more IDA assistance to India ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) Yes, Sir.

(b) IDA-8 is still under negotiation and the total six of the replenishment and India's share in it are yet to be finalised.

Loan to Industrial Units by I.C.I.C.I.

6494. DR. B. L. SHAILESH : Will the Minister of FINANCE be pleased to state :

(a) whether the Industrial Credit and Investment Corporation of India (ICICI) is likely to sanction nearly 40 per cent of more credit to industrial units especially those with an eye on modernisation for exports to developed countries;

(b) if so, how the credit will be deployed for the various industries both in the private and public sector; and

(c) whether while advancing credit to the industry, preference will be given to those industries which are set up in backward area like the ones in eastern Uttar Pradesh ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) The Industrial Credit and Investment Corporation of India (ICICI) have contemplated a line of credit for extending term loans to export oriented projects for technology upgradation, modernisation, diversification and new projects etc. No

specific percentage out of this is proposed to be earmarked for modernisation projects as it would depend upon the schemes formulated by various entrepreneurs which need not necessarily involve exports to only developed countries.

(b) Private Sector Companies as also Joint Sector Companies would be eligible for financial assistance from ICICI for products with strong export potential.

(c) As per the normal Institutional Guidelines due weightage would be given to industries being set up in backward areas.

Scheme for Promotion of Tourism in Himachal Pradesh during Seventh Plan

6495. PROF. NARAIN CHAND PARASHAR : Will the Minister of PARLIAMENTARY AFFAIRS AND TOURISM be pleased to state :

(a) whether Government of Himachal Pradesh had forwarded six specific schemes for the promotion of tourism in Himachal Pradesh during the Sixth Five Year Plan for approval and financial assistance by Union Government/ITDC;

(b) if so, the brief outline of each of these schemes including the estimated cost thereof and the decision taken by the Union Government/ITDC in this regard and the reasons therefor;

(c) whether any fresh schemes have been initiated by the State Government for approval/financial assistance by the State Government; and

(d) the details thereof and the decision taken by Government/ITDC on them ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND TOURISM (SHRI H. K. L. BHAGAT) : (a) and (b). During the Sixth Five Year Plan period five schemes were received from the State Government, details of which are given in the statement below,

(c) and (d). In the first year of the 7th Five Year Plan, the Department of Tourism is processing improvement/construction of a Kala Kendra at Kulu and construction of two Yatrikas for which transfer of land in favour of Bhartiya Yatri Avas Vikas Samiti, by the State Government, is awaited.

Statement

- (1) *Trekkers Huts at Sarahan* : For this scheme the Department of Tourism has sanctioned Rs. 18.00 lakhs out of which Rs. 9.00 lakhs have been released.
- (2) *Tourist Inn at Rawalsar* : The proposal was submitted to Integrated Finance; who have not agreed so far.
- (3) *Accommodation facilities at Dharamsala* : The proposal was received which was found on a very high side and the State Government was requested to resubmit the revised estimates which has not been received so far despite they promised in the meeting held on 19.1.1986 that they would submit within a month.
- (4) *Provision of Ski Equipment* : It has been agreed that on receipt of new sets of equipment from abroad, 50 sets from the old stock from Indian Institute of Ski and Mountaineering, Gulmarg will be transferred to them.
- (5) *Fairs and Festivals* : The proposal for fairs and festival like Dussehra at Kulu, Mainjar Festival at Chamba and Shivratri at Mandi have been examined and some specific information and details of expenditure have been sought from the State Government in October 1985, which have not been received so far.